

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-123**  
CA 482/2019 CA 485/2019  
In  
IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 14.07.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 28.07.2021.

  
**(Madhu Narula)**  
**Court Officer**